

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Docket No.9/TT/2013

Date: 28.2.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Northern Region System Strengthening Scheme (NRSSS) -XX for Tariff block 2009-14

Sir,

Please refer to the Commission's earlier letter dated 28.1.2013 (copy enclosed) seeking certain information by 28.2.2013. The information is still awaited. I request you to furnish the aforesaid information along with the following further information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 28.3.2013:-

- i) The status of commissioning of the asset. Auditor / Management certificate and Tariff Forms (Form-1, Form-6, Form-13, Form-13B) for the Asset, if there is any change in its DOCO;
- ii) RCE, as the total estimated completion cost exceeds the apportioned approved cost for the Assets.

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)